

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAHELI EXPORTS PRIVATE LIMITED Date of Commencement of Liquidation: 24-07-2023; List of Stakeholders as on Date: 24-09-2023; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1360793				NA
2	Liquidation costs incurred till date				925817				NA
3	Secured financial creditors	1	24203408	1	24203408				Annexure 3
4	Unsecured financial creditors	2	108521185	2	108520747				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	1	51583	1	51583				Annexure 6
7	Operational creditors (Government Dues)	2	47642383	2	47602809				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	204332562	15	146816437				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		21	384751121	21	329481594	0	0		